

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3034
ANSWERED ON:16.03.2010
SEIZURE OF FAKE ITEMS
Patel Shri R.K. Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of cases of fake stamp papers, fake non-judicial stamp papers and fake foreign currencies including dollar reported alongwith its value and the persons arrested during the last three years and the current year;
- (b) whether the nexus between terrorists and arrested persons has also been reported;
- (c) if so, the details thereof during the said period, State-wise; and
- (d) the steps taken by the Government to check such cases including check on printing and circulation of such papers?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

- (a) to (d): The information is being collected and will be laid on the Table of the House.